

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL **APPLICATION NUMBER PETITION NUMBER** : CP/22/2017 NAME OF THE PETITIONER(S) : MM SUNDARAM NAME OF THE RESPONDENT(S) : SUNDARAM CLAYTON LTD + 1 **UNDER SECTION** : 58 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM

MM. Sundreim.

Vishmu Moham Counsel for R2
A-m. Sridharan Counsel for Rugards N. 1

Petitioner present in person and filed reply objections to the counter filed by R1, copy of the same is furnished to the other side. Counsel for R1 and R2 are present. Time extended at request for hearing both the parties. Put up on 21.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)